

**From,**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The I/c Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 318 /JR(S)/2014 Dated: Allahabad: September 11, 2014**

---

**Subject: Regarding nomination for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System at JTRI, Lucknow.**

---

**Sir,**

With reference to your letter no. JTRI/Ubuntu Trg./14-1828 dated 06.09.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B', 'C', 'D', 'E' & 'F' for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 15.09.2014 to 16.09.2014 and 18.09.2014 to 19.09.2014 at JTRI, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**Joint Registrar(Judicial)(Services)**

**No. 318 (i)/JR(S)/2014 dated: September 11, 2014**

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training..
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. Sri Alok Kumar Trivedi, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Anoop Kumar Goel, Officer on Special Duty (Judicial) (Enquiries), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. Sri Yashwant Kumar Mishra, Legal Adviser, UPSRTC, Lucknow with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
6. Sri Narendra Bahadur Yadav, Joint Registrar (Judicial) (Inspection), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
7. Sri Sanjiv Kumar, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
8. Dr. Rajiva Vikram Singh Gautam, Presiding Officer, Debts Recovery Tribunal, Pune with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.

9. Sri Sanjiv Pandey, Registrar, Central Administrative Tribunal, Chandigarh with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
10. Dr. Bal Mukund, Senior Law Officer, UP State Co-operative Society Election Commission, Lucknow with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
11. Sri Pradeep Singh, Officer on Special Duty (Judicial) (Enquiries), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
12. Km. Rekha Agnihotri, Joint Registrar (Judicial) (Accounts), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
13. Sri Ravindra Kumar-II, Judicial Member, Commercial Tax Tribunal, Varanasi with the request kindly to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
14. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial)(Services)**

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow  
Duration: 15.09.2014 to 16.09.2014**

<b>Sl. No.</b>	<b>ID No.</b>	<b>Name of Officers</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	5430	BRIJ MOHAN GUPTA-II	Addl. District Judge	Firozabad
2.	5431	MADAN LAL NIGAM	Pri. Judge, Family Court	Pilibhit
3.	5432	SURENDRA PRASAD (MISHRA)	Spl. Judge (EC Act)	Gorakhpur
4.	5433	DHARAM RAJ MISHRA	Addl. District Judge	Kanpur Nagar
5.	5217	SANGAM LAL	Addl. District Judge	Etawah
6.	5255	SURESH CHANDRA SAVITA	Addl. District Judge	Gorakhpur
7.	1878	ACHAL SACHDEV	Addl. District Judge	Varanasi
8.	5683	ASHOK KUMAR-VII	Addl. District Judge	Ghaziabad
9.	5325	GANGA RAM	Pri. Judge, Family Court	Bhadohi at Gyanpur
10.	5750	AMAR PAL SINGH	Addl. District Judge	Ballia
11.	1879	SMT. BABITA RANI	Addl. District Judge	Saharanpur
12.	5398	ALOK KUMAR TRIVEDI	OSD (Judicial) High Court	Allahabad
13.	5411	BANS RAJ	Spl. Judge (E.C. Act)	Bijnor
14.	1880	ANMOL PAL	Spl. Judge (E.C. Act)	Hardoi
15.	5698	BRIJESH KUMAR MISHRA	Addl. District Judge	Azamgarh
16.	5418	ABHIMANYU	Spl. Judge (DAA)	Budaun
17.	5434	ANOOP KUMAR GOEL	O.S.D. (Jud.) (Enq.) High Court	Allahabad
18.	1881	SMT. KAMLESH KUCHHAL	Addl. District Judge	Allahabad
19.	5436	MANOHAR LAL	Spl. Secy. & Addl. L.R. (Legislative) Govt. of U.P.	Lucknow
20.	5437	PRADEEP KUMAR GUPTA	Addl. District Judge	Aligarh
21.	5439	NALIN KUMAR SRIVASTAVA	Addl. District Judge	Varanasi
22.	1882	UTKARSH CHATURVEDI	Addl. District Judge	Meerut
23.	5440	JITENDER KUMAR	Addl. District Judge	Muzaffar Nagar
24.	5441	VIVEK KUMAR DUBEY	Addl. District Judge	Mirzapur

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and  
Libre Office Writer at JTRI, UP, Lucknow  
Duration: 15.09.2014 to 16.09.2014**

<b>Sl. No.</b>	<b>ID No.</b>	<b>Name of Officers</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	1883	JAI PRAKASH PANDEY	Addl. District Judge	Pilibhit
2.	5442	YASHWANT KUMAR MISHRA	Legal Adviser U.P.S.R.T.C.	Lucknow
3.	5443	RAM PAL SINGH-II	Addl. District Judge	Bijnor
4.	5444	PRAMOD KUMAR SRIVASTAVA-II	Addl. District Judge	Unnao
5.	1884	VINAY KUMAR-III	Addl. District Judge	Aligarh
6.	5447	RAJ NARAIN PANDEY	Addl. District Judge	Kaushambi
7.	1885	SUNIL KUMAR-IV	Addl. District Judge	Bulandshahar
8.	5448	GYAN PRAKASH TEWARI-I	Addl. District Judge	Saharanpur
9.	1886	RAM SULIN SINGH	Addl. District Judge	Ramabai Nagar
10.	5451	ADARSH KUMAR SINGH KANAUIA	Addl. District Judge	Bulandshahar
11.	5452	MRIDULESH KUMAR SINGH	Addl. District Judge	Bareilly
12.	5453	SHIV MANI SHUKLA	Addl. District Judge	Pilibhit
13.	1887	ASHISH GARG	Spl. Judge (E.C. Act)	Rai Bareli
14.	5454	SHIV KUMAR-I	Spl. Judge (E.C. Act)	Gonda
15.	5455	GULAB SINGH-I	Addl. District Judge	Kairana- Muzaffarnagar
16.	5456	SANJAY SHANKER PANDEY	Addl. District Judge	Bhadohi
17.	1888	VED PAL SINGH	Addl. District Judge	Fatehpur
18.	5458	NARENDRA BAHADUR YADAV	Joint Registrar (Jud.) (Insp), High Court	Allahabad
19.	1889	RAJ KUMAR SINGH	Addl. District Judge	Lucknow
20.	5459	SURESH CHANDRA-IV	Addl. Principal Judge, Family Court	Lucknow
21.	5460	ASHOK KUMAR-VI	Addl. District Judge	Ghazipur
22.	5461	SMT. MRIDULA KUMAR	Addl. District Judge	Basti
23.	1890	VISHNU KUMAR SHARMA	Addl. District Judge	Gonda
24.	5462	MAHANTH LAL	Addl. District Judge	Deoband- Saharanpur

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow**  
**Duration: 15.09.2014 to 16.09.2014**

<b>Sl. No.</b>	<b>ID No.</b>	<b>Name of Officers</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	6195	Smt. Sonica Choudhary	Addl. Civil Judge (SD)/ACJM	Allahabad
2.	6285	Sri Shahnawaz Taukir Khan Tanveer	Addl. Civil Judge (SD)/ACJM	Gorakhpur
3.	6290	Sri Vinod Kumar-V	Civil Judge (S.D.)	Gonda
4.	6291	Sri Gajendra	Addl. Civil Judge (SD)/ACJM	Moradabad
5.	6292	Sri Chandra Shekhar Misra	Civil Judge (S.D.)	Siddharth Nagar
6.	6294	Sri Gyanendra Rao	A.C.J.M. (Railway)	Chandauli
7.	6295	Sri Pramod Kumar Gangwar	ACJM	Firozabad
8.	6297	Sri Harbans Narain	A.C.J.M. (Railway)	Gorakhpur
9.	6300	Sri Jeetendra Mishra	Addl. Civil Judge (SD)/ACJM	Meerut
10.	6301	Sri Balkrishna N. Ranjan	Addl. Civil Judge (SD)/ACJM	Lucknow
11.	6307	Sri Avinash Chandra Mishra	Addl. Civil Judge (SD)/ACJM	Faizabad
12.	6310	Sri Pravez Akhtar	ACJM	Bijnor
13.	6313	Sri Ravindra Kumar-III	Addl. Civil Judge (SD)/ACJM	Faizabad
14.	6320	Susri Kavita Nigam	Addl. Civil Judge (SD)/ACJM	Mathura
15.	6321	Smt. Nisha Singh	Civil Judge (S.D.)	Maharajganj
16.	6325	Smt. Aparna Pandey	Addl. Civil Judge (SD)/ACJM	Saharanpur
17.	6342	Smt. Nupur	Addl. Civil Judge (SD)/ACJM	Ramabai Nagar
18.	6298	Sri Tabrez Ahmed	Addl. Civil Judge (SD)/ACJM	Banda
19.	6352	Sri Shakti Singh	Addl. Civil Judge (SD)/ACJM	Bareilly
20.	6362	Smt. Archana	Addl. Civil Judge (SD)/ACMM	Kanpur Nagar
21.	6363	Sri Parmeshwar Prasad	Civil Judge (S.D.)	Shravasti at Bhinga
22.	6365	Sri Vineet Chaudhary	Civil Judge (S.D.)	Kasganj(Kanshi Ram N)
23.	6418	Smt. Mona Panwar	Addl. Civil Judge (SD)/ACJM	Moradabad
24.	6419	Sri Ravindra Prasad Gupta	Addl. Civil Judge (SD)/ACJM	Bareilly

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow**  
**Duration: 18.09.2014 to 19.09.2014**

<b>Sl. No.</b>	<b>ID No.</b>	<b>Name of Officers</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	5464	SHASHI KANT UPADHYAY	Spl. Judge, Anti Corruption VBUPSEB	Gorakhpur
2.	1891	SATENDRA KUMAR	Addl. District Judge	Gonda
3.	5465	MAHENDRA KUMAR ARYA	Addl. District Judge	Kanpur Nagar
4.	5466	SANJIV KUMAR	OSD (Jud) High Court,	Lucknow
5.	5468	BIJENDRA KUMAR SHAILAT	Addl. District Judge	Nagina-Bijnor
6.	1892	VIJAY SHANKER UPADHYAYA	Addl. District Judge	Mahoba
7.	5469	LAL MANI	Principal Judge, Family Court	Mau
8.	5470	DR. RAJIVA VIKRAM SINGH GAUTAM	Presiding Officer Debts Recovery Tribunal	Pune
9.	5471	SGT. RAM MURTI YADAV	Addl. District Judge	Agra
10.	5601	BRIJ BHUSHAN YADAV	Addl. District Judge	Moradabad
11.	5602	SUDHIR KUMAR-III	Spl. Judge (E.C. Act)	Mainpuri
12.	5603	CHANDRA PAL SINGH	Spl. Judge (E.C. Act)	Budaun
13.	5605	SUSHIL KUMAR RASTOGI	Addl. District Judge	Agra
14.	5606	Dr. DEEPAK SWAROOP SAXENA	Addl. District Judge	Mau
15.	1895	SYED MAOOZ BIN ASIM	Addl. District Judge	Sitapur
16.	5607	ASHOK KUMAR YADAV-I	Addl. District Judge	Lalitpur
17.	5608	RAM BARAN SAROJ	Addl. District Judge	Moradabad
18.	1896	SANJIV PANDEY	Registrar Central Admn. Tribunal	Chandigarh
19.	5630	SITA RAM NIGAM	Addl. District Judge	Bahraich
20.	5686	PANKAJ KUMAR UPADHYAY	Addl. District Judge	Agra
21.	5699	RAM NARESH MAURYA	Addl. District Judge	Ramabai Nagar
22.	5161	SMT. KAMINI PATHAK	Addl. District Judge (Ex-Cadre)	Bulandshahar
23.	5321	ROOP CHANDRA RAM	Principal Judge, Family Court	Bahraich
24.	5631	MOHD. MATEEN KHAN	Spl. J. (SC/ST, Pev.of Atroci Act)	Farrukhabad

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow**  
**Duration: 18.09.2014 to 19.09.2014**

Sl. No.	ID No.	Name of Officers	Designation	Place of Posting
1.	5641	SHOBHI LAL	Principal Judge, Family Court	Jyotibaphule Nagar
2.	5704	RAMESH SINGH	Spl. Judge (E.C. Act)	Fatehpur
3.	5725	AKHILESH DUBEY	Spl. Judge, Anti Corruption VBUPSEB	Lucknow
4.	5729	MOHAN LAL VISHWAKARMA	Addl. District Judge	Bulandshahar
5.	5744	DR. BAL MUKUND	Senior Law Officer UP State Co-op. Soc. Elec. Comm.	Lucknow
6.	5753	RAJENDRA PRASAD SRIVASTAVA-III	Addl. District Judge	Gorakhpur
7.	5759	AMAR JEET VERMA	Addl. District Judge	Kanpur Nagar
8.	5761	RANDHEER SINGH	Addl. District Judge	Etah
9.	5766	KRIPA SHANKAR SHARMA	Addl. District Judge	Gautambuddha Nagar
10.	5769	SHAILESH KUMAR TIWARI	Addl. District Judge	Kanpur Nagar
11.	5779	PRADEEP SINGH	OSD (Judicial) (Enquires) High Court	Allahabad
12.	5789	RAM MURTI YADAV	Principal Judge, Family Court	Mainpuri
13.	5793	SHIV SINGH YADAV	Addl. District Judge	Farrukhabad
14.	5798	DHRUVA KUMAR TIWARI	Addl. District Judge	Sitapur
15.	5819	SURESH CHAND	Addl. District Judge	Kasganj (Kanshi Ram Nagar)
16.	5821	SHAMBHU NATH	Addl. District Judge	Bahraich
17.	5822	RAHUL KUMAR KATYAN	Addl. District Judge	Meerut
18.	5805	SMT. BRIJESH SINGH	Addl. District Judge	Meerut
19.	5806	SMT. RENU RAO	Addl. Principal Judge, Family Court	Meerut
20.	5832	KM. REKHA AGNIHOTRI	Jt. Registrar (Jud.) (Accounts) High Court	Lucknow
21.	5841	VINOD KUMAR JAISWAL	Addl. District Judge	Ambedkar Nagar
22.	5842	RAJESHWAR SHUKLA	Addl. District Judge	Faizabad
23.	5844	SATYA NAND UPADHYAYA	Addl. District Judge	Allahabad
24.	5852	RAVINDRA KUMAR-II	Judicial Member Comm. Tax Tribunal	Varanasi

**Refresher Training Programme for Judicial officers in Ubuntu-Linux Operating System and Libre Office Writer at JTRI, UP, Lucknow**  
Duration: 18.09.2014 to 19.09.2014

Sl. No.	ID No.	Name of Officers	Designation	Place of Posting
1.	6420	Sri Vineet Kumar Vaswani	Additional Chief Judicial Magistrate	Azamgarh
2.	6422	Sri Vikash Kumar	Addl. Civil Judge (SD)/ACJM	Moradabad
3.	6423	Smt. Sandeepa Yadav	Addl. Civil Judge (SD)/ACJM	Pratapgarh
4.	6425	Smt. Shalini Sagar	Additional Chief Judicial Magistrate	Baghpat
5.	6428	Susri Sweta Verma	Addl. Civil Judge (SD)/ACJM	Agra
6.	6432	Sri Mohammad Azad	Additional Chief Judicial Magistrate	Anoopshahar-Bulandshahar
7.	6433	Sri Gyanendra Singh-II	Addl. Civil Judge (SD)/ACJM	Ghaziabad
8.	6434	Sri Jahendra Pal Singh	Additional Chief Judicial Magistrate	Kasganj(Kanshi Ram N)
9.	6435	Sri Anil Kumar-VI	Additional Chief Judicial Magistrate	Unnao
10.	6436	Sri Jay Gopal Giri	Additional Civil Judge (Junior Division)	Ballia
11.	6437	Smt. Alka Bharti	Addl. Civil Judge (SD)/ACJM	Muzaffar Nagar
12.	6440	Sri Siddhartha Kumar Wagav	Addl. Civil Judge (SD)/ACJM	Aligarh
13.	6441	Sri Chandra Mohan Chaturvedi	Addl. Civil Judge (SD)/ACJM	Agra
14.	6442	Smt. Parul Attari	Addl. Civil Judge (SD)/ACJM	Allahabad
15.	6443	Sri Gunandra Prakash	Additional Civil Judge (SD)	Bhadohi at Gyanpur
16.	6444	Sri Abhay Prakash Narain	Addl. Civil Judge (SD)/ACMM	Kanpur Nagar
17.	6445	Sri Subodh Bharti	Civil Judge (S.D.)	Kushi Nagar at Padrauna
18.	6446	Sri Pashupati Nath Mishra	Addl. Civil Judge (SD)/ACJM	Aligarh
19.	6447	Sri Ravish Kumar Attri	Addl. Civil Judge (SD)/ACJM	Allahabad
20.	6448	Smt. Nirmala	Addl. Civil Judge (SD)/ACMM	Kanpur Nagar
21.	6449	Sri Hemant Kumar-II	Addl. Civil Judge (SD)/ACJM	Bijnor
22.	6450	Sri Tribhuwan Nath	Additional Chief Judicial Magistrate	Gonda
23.	6451	Sri Parashu Ram	Addl. Chief Judicial Magistrate	Kannauj
24.	6459	Sri Ranveer Singh	Civil Judge (Junior Div.)	Chandausi-Moradabad